GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2904 ANSWERED ON:13.03.2015 CENTRALLY SPONSORED SCHEMES Adsul Shri Anandrao ;George Shri (Adv.) Joice;Khadse Smt. Raksha Nikhil;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of PLANNING be pleased to state:

(a) whether many Centrally Sponsored Schemes (CSS) are facing scarcity of funds as States are not releasing their due share;

(b) if so, the details thereof;

(c) whether the Government has set up a committee of Chief Ministers to suggest a mechanism to transfer CSS to the States;

(d) if so, the details thereof; and

(e) the steps taken by the Government to rationalise the expenditure for social sector?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE (RAO INDERJIT SINGH)

(a) & (b) : The allocation/releases of funds under the Centrally Sponsored Schemes to the State Governments are made by the Administrative Ministries/Departments concerned as per the scheme guidelines and also on the basis of timely submission of utilization certificates and mobilization of contribution of the State Governments. The States' contribution is also governed by the scheme guidelines. During last restructuring of Centrally Sponsored Schemes, it was mandated that for all new Centrally Sponsored Schemes, at least 25% of funds may be contributed by the General Category States and 10% fund by the Special Category States including States of J&K, Himachal Pradesh and Uttarakhand.

As per information available with the NITI Aayog, a statement indicating releases for 2012-13 & 2013-14 and allocation for 2014-15 state-wise and scheme-wise for major Centrally Sponsored Schemes (i.e. Flagship programmes) is given at Annexure-I. These figures pertains to release of central assistance. As indicated above, as per the scheme guidelines, such releases take, place after ascertaining that States have mobilised their share. However, States have expressed their concern regarding implementation of Centrally Sponsored Schemes and have requested for desired flexibility in the scheme guidelines.

(c) to (e): In view of the concern expressed by some of the State Governments, in restructuring of CSS in June 2013, provisions were made for keeping at least 10% of allocation as flexi-funds in a scheme to provide greater flexibility to State. In addition, an institutional mechanism was created to introduce state specific guidelines.

In order to further rationalise Centrally Sponsored Schemes, the First Governing Council Meeting of NITI Aayog held on February 8, 2015 decided to form a Sub - Groups of Chief Ministers on this issue.